

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1410 of 2019**

**In the matter of:**

Vijay Kumar Iyer

.....Appellant

Vs

GTL Infrastructure Ltd.

.....Respondent

**Present:**

**For Appellant:- Mr. Raju Ramachandran, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Vijayant Paliwal, Mr. Saurav Panda, Mr. Charu Bansal, Advocates**

**Ms. Geetika Sharma and Ms. Vatsala Kak, Advocates for RP**

**For Respondents :- Mr. Arun Kathpalia, Sr. Advocate with Mr. KrishAnadu Dutta, Ms. Shyel T. Mr. Raghav Anand, Advocates for R-1**

**Mr. Madhavi Divan, Sr. Advocate with Mr. Raunak Dhillon, Ms. Ananya Dhar, Mr. Ayush Puri and Mr. Parikalp Gupta, Advocates.**

With

**Company Appeal (AT) (Ins) No. 1503 of 2019**

**In the matter of:**

Vijay Kumar Iyer

.....Appellant

Vs

GTL Infrastructure Ltd.

.....Respondent

**Present:**

**For Appellant:- Mr. Raju Ramachandran, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Vijayant Paliwal, Mr. Saurav Panda, Mr. Charu Bansal, Advocates**

**For Respondents:- Mr. Arun Kathpalia, Sr. Advocate with Mr. Krishanadu Dutta, Ms. Shyel T. Mr. Raghav Anand, Advocates for R-1**

With

**Company Appeal (AT) (Ins) No. 26-27 of 2020**

**In the matter of:**

State Bank of India

.....Appellant

Vs

GTL Infrastructure Ltd. Anr.

.....Respondents

**Present:**

**For Appellant:- Mr. Madhavi Divan, Sr. Advocate with Mr. Raunak Dhillon, Ms. Ananya Dhar, Mr. Ayush Puri and Mr. Parikalp Gupta, Advocates.**

**For Respondents :- Mr. Raju Ramachandran, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Vaijayant Paliwal, Mr. Saurav Panda, Mr. Charu Bansal, Advocates for RP.**

**Ms. Geetika Sharma and Ms. Vatsala Kak, Advocates for RP**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Krishanadu Dutta, Ms. Shyel T. Mr. Raghav Anand, Advocates for R-1**

With

**Company Appeal (AT) (Ins) No. 08 of 2020**

**In the matter of:**

GTL Infrastructure

.....Appellant

Vs

Vijay Kumar Iyer

.....Respondent

**Present:**

**For Appellant:- Mr. Arun Kathpalia, Sr. Advocate with Mr. KrishAnadu Dutta, Ms. Shyel T. Mr. Raghav Anand, Advocates for R-1**

**For Respondents :- Mr. Raju Ramachandran, Sr. Advocate with Mr. Sumesh Dhawan, Mr. Vaijayant Paliwal, Mr. Saurav Panda, Mr. Charu Bansal, Advocates**

**Ms. Geetika Sharma and Ms. Vatsala Kak, Advocates  
for RP**

**ORDER**

**13.03.2020-** List the Appeals at request of both sides, the matter is  
adjourned to **27<sup>th</sup>, March 2020.**

**(Justice Venugopal M.)  
Member (Judicial)**

**(V.P. Singh)  
Member (Technical)**

**(Shreesha Merla)  
Member (Technical)**

SC/NN